POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS UNDER REGULATION 18 (12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AS AMENDED OF

EMKAY CONSULTANTS LIMITED

Registered Office: Alipore Heights 5B, Judge Court Road, Kolkata-700027, West Bengal, India
Corporate Identification Number (CIN): L74140WB1990PLC050229
Tel: 033-24486060/7070, 033-40099799; Email: munnas.group@gmail.com; Website: www.emkayconsultantslimited.in

Open Offer ("Offer") for acquisition of 7,57,150* (Seven Lakhs Fifty Seven Thousand One Hundred Fifty only) equity shares of Rs. 10/- each from equity shareholders of Emkay Consultants Limited (hereinafter referred to as "the Target Company") by Mr. Rajesh Raghuvir Mantri, (hereinafter referred to as "Acquirer 1"), Mrs. Seema Pravin Joshi (hereinafter referred to as "Acquirer 2"), Mrs. Harshala Nitin Gaikwad (hereinafter referred to as "Acquirer 3"), Ms. Shruti Tejas Kulkarni, (hereinafter referred to as "Acquirer 4"), Ms. Aakanksha Rajesh Mantri (hereinafter referred to as "Acquirer 5") and Mr. Dattaraj Rajesh Mantri (hereinafter referred to as "Acquirer 6") (hereinafter collectively referred to as "Acquirers") along with person acting in concert Mr. Ramchandra Mangesh Kulkarni (hereinafter referred to as "PAC"), pursuant to and in accordance with Regulation 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (hereinafter referred to as "SEBI SAST Regulations, 2011")

***26% of the total shares of the Target Company is 7,80,104, however balance shares held by Public Shareholders after excluding shares held by PAC is 7,57,150.**

This Post Offer Advertisement is being issued by Finshore Management Services Limited (hereinafter referred to as "**Manager to the Offer**"), on behalf of Mr. Rajesh Raghuvir Mantri, (hereinafter referred to as "Acquirer 1"), Mrs. Seema Pravin Joshi (hereinafter referred to as "Acquirer 2"), Mrs. Harshala Nitin Gaikwad (hereinafter referred to as "Acquirer 3"), Ms. Shruti Tejas Kulkarni, (hereinafter referred to as "Acquirer 4"), Ms. Aakanksha Rajesh Mantri (hereinafter referred to as "Acquirer 5") and Mr. Dattaraj Rajesh Mantri (hereinafter referred to as "Acquirer 6") (hereinafter collectively referred to as "Acquirers") along with person acting in concert Mr. Ramchandra Mangesh Kulkarni (hereinafter referred to as "PAC") in connection with offer made by Acquirers & PAC, in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 2011 as amended ("SEBI SAST Regulations"). The Detailed Public Statement with respect to the aforementioned Offer was made on 22nd August, 2023 in Financial Express, English National Daily (in all editions), Jansatta, Hindi National Daily (in all editions), Duranta Barta in Bengali daily (in Kolkata edition).

1	Name of the Target Company	EMKAY CONSULTANTS LIMITED
2	Name of the Acquirer	1. Mr. Rajesh Raghuvir Mantri ("Acquirer 1"), 2. Mrs. Seema Pravin Joshi ("Acquirer 2"), 3. Mrs. Harshala Nitin Gaikwad ("Acquirer 3"), 4. Ms. Shruti Tejas Kulkarni, ("Acquirer 4"), 5. Ms. Aakanksha Rajesh Mantri ("Acquirer 5") 6. Mr. Dattaraj Rajesh Mantri ("Acquirer 6") 7. Mr. Ramchandra Mangesh Kulkarni ("PAC")
3	Name of the Manager to the Offer	Finshore Management Services Limited
4	Name of the Registrar to the Offer	Niche Technologies Private Limited
5	**Offer Details:**	
	a) Date of Opening of the Offer	28th March, 2025 (Friday)
	b) Date of Closure of the Offer	15th April, 2025 (Tuesday)
6	Date of Payment of Consideration	No shares were tendered; hence no payment has been made.
7	**Details of Acquisition**	

<table>
<tr><th>Sl. No</th><th>Particulars</th><th colspan="2">Proposed in the Offer Document
(Letter of Offer)</th><th colspan="2">Actuals</th></tr>
<tr><td>7.1</td><td>Offer Price</td><td colspan="2">Rs. 22.72 per
Fully paid up equity share ^</td><td colspan="2">Rs. 22.72 per
Fully paid up equity share ^</td></tr>
<tr><td>7.2</td><td>Aggregate number of shares tendered</td><td colspan="2">7,57,150</td><td colspan="2">Nil</td></tr>
<tr><td>7.3</td><td>Aggregate number of shares accepted</td><td colspan="2">7,57,150</td><td colspan="2">Nil</td></tr>
<tr><td>7.4</td><td>Size of the Offer (Number of shares multiplied by offer price per share)</td><td colspan="2">Rs. 1,72,02,448</td><td colspan="2">Nil</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirer and PAC before Agreements/Public Announcement (No. & %)</td><td colspan="2">6,38,100
(21.27%) *</td><td colspan="2">6,38,100
(21.27%) *</td></tr>
<tr><td>7.6</td><td>Shares Acquired by way of Share Purchase Agreement (SPA)
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">15,98,150
(53.26%)</td><td colspan="2">15,98,150
(53.26%)</td></tr>
<tr><td>7.7</td><td>Shares Acquired by way of Open Offer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">7,57,150
@</td><td colspan="2">Nil</td></tr>
<tr><td>7.8</td><td>Shares acquired after Detailed Public Statement
• Number of shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="2">NIL</td><td colspan="2">NIL</td></tr>
<tr><td>7.9</td><td>Post offer shareholding of Acquirer and PAC
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">29,93,400
(99.77%)</td><td colspan="2">22,36,250#
(74.53%)</td></tr>
<tr><td rowspan="2">7.10</td><td rowspan="2">Pre & Post offer shareholding of the Public
• Number
• % of Fully Diluted Equity Share Capital</td><td>Pre-Offer</td><td>Post-Offer</td><td>Pre-Offer</td><td>Post-Offer</td></tr>
<tr><td>7,57,150
@</td><td>Nil
(0.00%)</td><td>7,57,150
@</td><td>7,57,150
(25.23%)</td></tr>
</table>

Note:

^ Revised Offer Price inclusive of interest @10% p.a. calculated for the period of delay in receipt of RBI Approval.

** Mr. Ramchandra Mangesh Kulkarni (PAC) holds 6,38,100 Equity Shares of the Target Company constituting to 21.27 % of the Issued, Subscribed, Paid-Up and Voting Capital of the Target Company.*

@26% of the total shares of the Target Company is 7,80,104, however balance shares held by Public Shareholders after excluding shares held by PAC is 7,57,150. Thus, 7,57,150 shares (25.23%) represents the entire existing public shareholding.

#The "Actual Post Offer Shareholding of the Acquirers & PAC" include 6,38,100 shares held by PAC and 15,98,150 shares to be acquired through SPA after the completion of Open Offer.

8. The Acquirers and the PAC accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, The Calcutta Stock Exchange Limited and the registered office of the Target Company (Emkay Consultants Limited).
10. The capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of Offer.
11. This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared.

Issued by Manager to the Offer on behalf of the Acquirers and PAC

Finshore Management Services Limited,
Anandlok Block A, Room-207, 227, AJC Bose Road, Kolkata-700020
Tel: 91-33-22895101
Website: www.finshoregroup.com
Investor Grievance email id: investors@finshoregroup.com
Contact Person: Mr. S Ramakrishna Iyengar
SEBI Registration No: INM000012185

Place: Kolkata
Date: April 23, 2025